THE GAUHTI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 26th June, 2023

NO.HC.VII-56/2020/5795/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Principal Magistrates of Juvenile Justice Board of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend the programme on the topic "Legal, Psychosocial & Mental Health Considerations in Juvenile Justice: Frameworks for Child-Inclusive Judicial Response to Children in Conflict with Law" scheduled to be held w.e.f. 08-07-2023 to 10-07-2023 from 10:00 a.m. to 04:00 p.m. at the Judicial Academy, Assam.

SI. No.	Name	Designation and Place of Posting				
	ASSAM					
1.	Shri Abhilekh Anjan Gogoi	SDJM (S) cum-Principal Magistrate, JJB, Cachar				
2.	Shri Rajrishi Shandilya	SDJM(S) - cum-Principal Magistrate, JJB, Dima Hasao				
3.	Smti JuhiGogoi	SDJM(S) cum-Principal Magistrate, JJB, Dhubri				
4.	Smti Mridusmita Hazarika	Addl. CJM, Principal Magistrate, JJB (I/C), Barpeta				
5.	Smti Mridusmita Devi	SDJM(S) - cum-Principal Magistrate, JJB, Bongaigaon				
6.	Smti Fung Yan Loi	SDJM (S) cum-Principal Magistrate, JJB, Karimgani				
7.	Smti. Jinti Panging	SDJM(S) - cum-Principal Magistrate, JJB, Kokrajhar				
8.	Smti. Sibani Dutta	SDJM(S) - cum-Principal Magistrate, JJB, Morigaon				
9.	Shri Siddarth Brook	SDJM(S) - cum-Principal Magistrate, JJB, Chirang				
10.	Smti. Sabeena Yasmeen	SDJM(S) - cum-Principal Magistrate, JJB, Sivasagar				
11.	Shri Syed Tabshir Alam	SDJM(S) - cum-Principal Magistrate, JJB, Hojai				
12.	Smti. Dulumoni Das	Additional CJM cum Principal Magistrate, JJB, Hailakandi				
13.	Sri Tanwir Ikram Hazarika	SDJM(M) cum-Principal Magistrate, JJB, Charaideo				
14.	Smti. Juma Sinha	Addl. CJM-cum- Principal Magistrate JJB, Dhemaji				

15. Smti. Pranjita Konwar 16. Shri Jagat Das Addl. CJM-cum- Principal Magistrate JJB, South Salmara Mankachar 17. Shri Kaushik Kamal Baruah 18. Smti Karuna Devi 19. Smti. Jahnabi Devi 20. Shri Tridip Kumar Bhattacharyya 21. Smti Sparsita Garg 22. Shri Pronab Kumar Nath 23. Smti Prarthana Neog 24. Smti. Sweety Bhuyan 25. Smti. Rupashree Deb 26. Smti. Sabita Bhardwaj 27. Smti. Jahnabi Hazarika 28. Jafar Md. Azizul Karim Tapadar 29. Shri Angaz Baruah 30. Smti. Neha Saikia 31. Shri Tarkeshwar Sinha Shri Tridep Kumar SDJM (S) cum-Principal Magistrate, JJB, Dalgara SDJM (S) cum-Principal Magistrate, JJB, Nagaon SDJM (S) cum-Principal Magistrate, JJB, Dishagara SDJM (S) cum-Principal Magistrate, JJB, Dishagara SDJM (S) cum-Principal Magistrate, JJB, Jorhat Addl. CJM cum-Principal Magistrate, JJB, Jorhat Addl. CJM cum-Principal Magistrate, JJB, Udalguri SDJM (S) No1 cum Principal Magistrate, JJB, Wamrup (M) Addl. Chief Judicial Magistrate cum-Principal Magistrate, JJB, Sonitpur NAGALAND 32. Smti. Wokono Yhoshii, 33. Shri Tarkeshwar Sinha SDJM cum-Principal Magistrate, JJB, Sonitpur NAGALAND 33. Shri Boduve Peter Resu, JJB, Monima and Phek Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Monima and Phek Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Monima and Phek Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Monima and Phek Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Judneboto and Wokha Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zunheboto and Wokha Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM MIZORAM 38. Mrs. Bobita Lalhmingmawii 38. Mrs. Bobita Lalhmingmawii 38. Mrs. Bobita Lalhmingmawii						
Shri Kaushik Kamal Baruah Shri Kaushik Kamal Baruah Smti Karuna Devi Addl. CJM-cum- Principal Magistrate, JJB, Majuli Addl. CJM-cum- Principal Magistrate JJB, Karbi Anglong Shri Tridip Kumar Bhattacharyya SDJM(S) - cum-Principal Magistrate, JJB, Goalpara SDJM(S) - cum-Principal Magistrate, JJB, Tinsukia SDJM(S) - cum-Principal Magistrate, JJB, Darrang SDJM(S) cum-Principal Magistrate, JJB, Darrang SDJM (S) cum-Principal Magistrate, JJB, Darrang SDJM (S) cum-Principal Magistrate, JJB, Jorhat SDJM (S) cum-Principal Magistrate, JJB, Jorhat SDJM (S) cum-Principal Magistrate, JJB, Jorhat Addl. CJM cum-Principal Magistrate, JJB, Udalguri SDJM(S) No1 cum Principal Magistrate, JJB, Udalguri SDJM(S) No1 cum Principal Magistrate, JJB, Wamrup SDJM(S) No1 cum Principal Magistrate, JJB, Baksa SDJM(S) No1 cum Principal Magistrate, JJB, Baksa SDJM(S) No1 cum Principal Magistrate, JJB, Camrup SDJM (S) cum-Principal Magistrate, JJB, Baksa SDJM(S) Cum-Principal Magistrate, JJB, Baksa SDJM(S) cum-Principal Magistrate, JJB, Baksa SDJM(S) cum-Principal Magistrate, JJB, Dibrugarh SDJM cum-Principal Magistrate, JJB, Sonitpur NAGALAND Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Mon Smti. Holika Sukhalu, Shri Boduve Peter Resu, Givil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Junapur Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Junapur Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Junapur Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM Mrs. Bobita Mrs. Bobita	15.	Smti. Pranjita Konwar	SDJM (S) cum-Principal Magistrate, JJB, Nalbari			
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Anglong 19. Smti. Jahnabi Devi SDJM(S) - cum-Principal Magistrate, JJB, Goalpara SDJM(S) - cum-Principal Magistrate, JJB, Tinsukia SDJM(S) - cum-Principal Magistrate, JJB, Darrang SDJM(S) cum-Principal Magistrate, JJB, Darrang SDJM (S) cum-Principal Magistrate, JJB, Nagaon SDJM (S) cum-Principal Magistrate, JJB, Golaghat SDJM (S) cum-Principal Magistrate, JJB, Jorhat Addl. CJM cum-Principal Magistrate, JJB, Jorhat Addl. CJM cum-Principal Magistrate, JJB, Jorhat SDJM(S) No1 cum Principal Magistrate, JJB, Wamrup (M) Addl. Chief Judicial Magistrate cum-Principal Magistrate, JJB, SDJM (S) cum-Principal Magistrate, JJB, Baksa SDJM(S) cum-Principal Magistrate, JJB, Baksa SDJM(S) cum-Principal Magistrate, JJB, Baksa SDJM(S) cum-Principal Magistrate, JJB, Sonitpur NAGALAND 32. Smti. Neha Saikia SDJM(S) cum Principal Magistrate, JJB, Sonitpur NAGALAND 33. Shri Boduve Peter Resu, JJB, Kohima and Phek Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Peren Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zuhheboto and Wokha Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zuhheboto and Wokha Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zuhheboto and Wokha Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zuhheboto and Wokha Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM 38. Mrs. Bobita Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM	17.		SDJM (M) cum-Principal Magistrate, JJB, Majuli			
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NAGALAND 32. Smti. Wokono Yhoshii, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Kohima and Phek 33. Shri Boduve Peter Resu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Mon 34. Smti. Holika Sukhalu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur 35. Shri Kumdilong Kessen, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Peren 36. Smti. Julian, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zunheboto and Wokha 37. Smti. Khrievono Seletsu, JJB, Longleng MIZORAM Mrs. Bobita Civil Judge-cum-Judicial Magistrate, 1stClass,	30.	Smti. Neha Saikia	SDJM(S) cum Principal Magistrate, JJB, Dibrugarh			
32. Smti. Wokono Yhoshii, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Kohima and Phek 33. Shri Boduve Peter Resu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Mon 34. Smti. Holika Sukhalu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur 35. Shri Kumdilong Kessen, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Peren 36. Smti. Julian, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zunheboto and Wokha 37. Smti. Khrievono Seletsu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM Civil Judge-cum-Judicial Magistrate, 1stClass,	31.	Shri Tarkeshwar Sinha	SDJM cum-Principal Magistrate, JJB, Sonitpur			
JJB, Kohima and Phek 33. Shri Boduve Peter Resu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Mon 34. Smti. Holika Sukhalu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur 35. Shri Kumdilong Kessen, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Peren 36. Smti. Julian, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zunheboto and Wokha 37. Smti. Khrievono Seletsu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM MIZORAM Civil Judge-cum-Judicial Magistrate, 1stClass,			NAGALAND			
33. Smti. Holika Sukhalu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Dimapur 35. Shri Kumdilong Kessen, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Peren 36. Smti. Julian, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zunheboto and Wokha 37. Smti. Khrievono Seletsu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM 38. Mrs. Bobita Civil Judge-cum-Judicial Magistrate, 1stClass,	32.	Smti. Wokono Yhoshii,				
35. Shri Kumdilong Kessen, 36. Smti. Julian, 37. Smti. Khrievono Seletsu, 38. Smti. Khrievono Seletsu, 39. Smti. Khrievono Seletsu, 30. Smti. Khrievono Seletsu, 30. Smti. Khrievono Seletsu, 31. Smti. Khrievono Seletsu, 32. Smti. Khrievono Seletsu, 33. Smti. Khrievono Seletsu, 34. Smti. Khrievono Seletsu, 35. Smti. Julian, 36. Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, 37. JJB, Dimapur Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Peren Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM Civil Judge-cum-Judicial Magistrate, 15tClass,	33.	Shri Boduve Peter Resu,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate,			
35. Shri Kumdilong Kessen, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Peren 36. Smti. Julian, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zunheboto and Wokha 37. Smti. Khrievono Seletsu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM 38. Mrs. Bobita Civil Judge-cum-Judicial Magistrate, 1st Class,	34.	Smti. Holika Sukhalu,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate,			
36. Smti. Julian, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Zunheboto and Wokha 37. Smti. Khrievono Seletsu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM 38. Mrs. Bobita Civil Judge-cum-Judicial Magistrate, 1st Class,	35.	Shri Kumdilong Kessen,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate,			
37. Smti. Khrievono Seletsu, Civil Judge(Jr. Div.)/JMFC, Principal Magistrate, JJB, Longleng MIZORAM 38 Mrs. Bobita Civil Judge-cum-Judicial Magistrate, 1st Class,	36.	Smti. Julian,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate,			
38 Mrs. Bobita Civil Judge-cum-Judicial Magistrate,1stClass,	37.	Smti. Khrievono Seletsu,	Civil Judge(Jr. Div.)/JMFC, Principal Magistrate,			
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	38.					

39.	Mrs. J.H. Lalparmawii	Civil Judge-cum-Judicial Magistrate,1 st Class, Lunglei				
40.	Mrs. Jothansangi Tlau	Civil Judge-cum-Judicial Magistrate,1 st Class,Champhai and Khawzawl				
41.	Mrs. Josangzeli Tlau	Civil Judge-cum-Judicial Magistrate, 1 st Class, Serchhip				
42.	Mrs. Lallawmkimi	Civil Judge-cum-Judicial Magistrate,1 st Class,Kolasib				
43.	Mrs. S. Ngotlia	Civil Judge-cum-Judicial Magistrate,1stClass,Siaha				
44.	Mrs. Lalthansiami Hnamte	Sr. Civil Judge, Lawngtlai				
45.	Mr. H.T. Lalmawizuala	Civil Judge-cum Judicial Magistrate, 1 st Class,Aizwal				
46.	Mrs. Julie Lalhlupuii	Civil Judge-cum-Judicial Magistrate, 1 st Class, Aizwal				
	ARUNACHAL PRADESH					
47.	Shri Utumso Boo,	JMFC, Hawai, Anjaw District				
48.	Smti Mary Jonnam,	JMFC, Namsai District				
49.	Shri Bido Sora,	JMFC, Anini, Dibang Valley District				
50.	Miss Sonia Ketan,	JMFC, Yupia, Papumpare District				
51.	Shri Narang Laji,	JMFC, Khonsa, Tirap District				
52.	Smti Christina Mum Norbu,	JMFC, Longding District				
53.	Shri Lobsang Wangdi Bapu,	JMFC, Daporijo, Upper Subansiri District				
54.	Miss Rido Pina,	JMFC, Tawang District				
55.	Shri Tashi Wangchu,	JMFC, Pangin, Siang District				

The nominated Officers are requested to report at the venue (Judicial Academy, Assam) on 08-07-2023 at 9:00 A.M. for the aforesaid training programme.

By Order, Sd/- R.A. Tapadar REGISTRAR (JUDICIAL)

Memo No.HC.VII-56/2020/5796-5814/A Dated: 26-06-2023

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

- 2. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland
- 3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
- 4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
- 5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

6. The Accountant General (A&E), Nagaland, Kohima /Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules].

- 7. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
- 8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 9. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the concerned Judicial Officers of his State to attend the training accordingly)

10. The District and Sessions Judges,

Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar.

(He / She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly)

11. The Chief Judicial Magistrate,

Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar.

(He/She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly)

- 12. The nominated Judicial Officers.
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before 30-06-2023 to enable the Academy to arrange for accommodation.

Name	Date of	Accommodation	Mobile
&Designation	Arrival	required	Number
		(Yes/No)	(WhatsApp)
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- b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.
- 13. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

- 14. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
- 15. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 16. The CA to the Registrar General, Gauhati High Court, Guwahati.

